

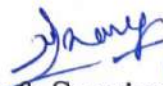
**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 12.07.2021**

MORNING SESSION

<p style="text-align: center;"><u>HEARING</u></p> <p>1. Misc.41/2010</p> <p style="text-align: center;"><u>ARGUMENTS</u></p> <p>2. Misc.96/2019 3. R.A.220/2019 4. M.A.113/2020 5. R.A.254/2020 6. R.A.267/2020 7. R.A.275/2020 8. R.A.284/2020 9. R.A.14/2021</p> <p style="text-align: center;"><u>TO HEAR FURTHER</u></p> <p>10. Misc.50/2020</p>	<p style="text-align: center;"><u>HEARING</u></p> <p>11. S.C.65/2020</p> <p style="text-align: center;"><u>SUMMONS</u></p> <p>12. S.C.131/2021</p> <p style="text-align: center;"><u>EVIDENCE</u></p> <p>13. S.C.6/2017 14. S.C.9/2019 15. S.C.158/2019 16. S.C.175/2019</p> <p style="text-align: center;"><u>ARGUMENTS</u></p> <p>17. S.C.62/2017 18. S.C.298/2018</p> <p style="text-align: center;"><u>NBW TO ACCUSED</u></p> <p>19. S.C.214/2019</p> <p style="text-align: center;"><u>FURTHER ARGUMENTS</u></p> <p>20. S.C.245/2013</p>
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AFTERNOON SESSION

<p style="text-align: center;"><u>STEPS</u></p> <p>1. R.A.278/2020 2. R.A.7/2021</p> <p style="text-align: center;"><u>ORDERS</u></p> <p>3. Misc.39/2021</p> <p style="text-align: center;"><u>AWAIT NOTICE</u></p> <p>4. Misc.125/2020 5. Misc.28/2021 6. R.A.73/2021</p> <p style="text-align: center;"><u>CALL FOR LCR</u></p> <p>7. R.A.263/2020</p> <p style="text-align: center;"><u>COMPLIANCE</u></p> <p>8. Misc.65/2021 9. Misc.66/2021</p>	<p style="text-align: center;"><u>OBJECTION</u></p> <p>10. R.A.201/2020 11. Misc.62/2020</p> <p style="text-align: center;"><u>TO HEAR ON IA</u></p> <p>12. A.P.53/2020 13. A.P.54/2020 14. A.P.55/2020 and A.P.56/2020</p> <p style="text-align: center;"><u>OBJECTION</u></p> <p>15. Spl.C.235/2021 16. Crl.Misc.1042/2021 17. Crl.Misc.1043/2021 18. Crl.Misc.1045/2021 19. Crl.Misc.1046/2021 20. Crl.Misc.1050/2021</p>
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Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

IN THE COURT OF I ADDITIONAL DISTRICT AND SESSIONS JUDGE,
BENGALURU RURAL DISTRICT, BENGALURU

Cause list dated 12.07.2021

(As per modified SOP dated 08.07.2021)

<u>MORNING SESSION</u>	<u>AFTERNOON SESSION</u>
1. M.A. 65/2013	1. M.A. 98/2020
2. LAC 66/2019	2. R.A. 198/2020
3. LAC 67/2019	3. M.A. 1/2012
4. LAC 69/2019	4. Misc. 57/2019
5. R.A. 203/2019	5. AA 16/2018
6. Ref. 13/2019	6. Spl.C. 518/2020
7. R.A. 131/2014	7. Crl.A. 11/2018
8. R.A. 223/2013	8. SC 123/2021
9. Ref. 5/2019	9. SC 114/2020
10. Ref. 6/2019	10. SC 115/2020
11. R.A. 69/2015	11. SC 317/2019
12. M.A. 72/2017	12. SC 138/2015
13. R.A. 187/2020	13. SC 132/2016
14. R.A. 44/2015	14. SC 178/2017
15. R.A. 166/2020	15. Crl.Misc. 1038/2021
16. Crl.Misc. 384/2018	16. Crl.Misc. 1267/2018
17. Crl.A. 8/2014	17. Crl.Misc. 1268/2018
18. Crl.R.P. 40/2016	18. Crl.Misc. 1052/2021
19. Crl.R.P. 48/2017	
20. Crl.A. 77/2017	

I Addl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

II Additional District & Session Court Bengaluru Rural District, Bengaluru**Cause List -12.07.2021**

Sl	Case No.	Stage
1	Spl. Case 674/2011	Evidence
2	Spl. Case 40/2013	Evidence
3	Spl. Case 74/2013	Evidence
4	Spl. Case 78/2013	Evidence
5	Spl. Case 122/2013	Evidence
6	Spl. Case 138/2013	Evidence
7	Spl. Case 164/2013	Evidence
8	Spl. Case 172/2013	Evidence
9	Spl. Case 177/2014	Evidence
10	Spl. Case 28/2016	Evidence
11	Spl. Case 29/2016	Evidence
12	Spl. Case 95/2016	Evidence
13	Spl. Case 220/2016	Evidence
14	Spl. Case 225/2017	Evidence
15	Spl. Case 45/2018	Evidence
16	Spl. Case 18/2016	Evidence
17	Spl. Case 30/2016	Evidence
18	Spl. Case 33/2016	Evidence
19	Spl. Case 149/2016	Evidence
20	Spl. Case 18/2017	Evidence
21	Spl. Case 5/2013	For reply
22	Spl. Case 22/2013	For reply
23	Spl. Case 204/2017	Charge
24	Spl. Case 186/2020	HBC
25	Spl. Case 17/2021	HBC
26	Spl. Case 229/2021	HBC
27	Spl. Case 151/2014	NBW to accused
28	Spl. Case 176/2015	NBW to accused
29	Spl. Case 175/2020	NBW to accused

30	Spl. Case 511/2020	FDT
31	Spl. Case 93/2021	FDT
32	Spl. Case 630/2018	Objection
33	Spl. Case 3/2021	Charge
34	Spl. Case 195/2014	Hearing
35	Crl Misc 979/2021	Hearing
36	Spl. Case 117/2021	Charge
37	Spl. Case 540/2018	Hearing
38	Spl. Case 292/2018	FDT
39	Spl. Case 466/2018	FDT
40	Spl. Case 46/2016	NBW to accused

II Addl. District & Session Court,
Bengaluru Rural District, Bengaluru.

**THE LIST OF CASES POSTED BEFORE THE
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 12-07-2021**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p style="text-align: center;"><u>HEARING</u></p> <p>1. R.A.260/2020 2. R.A.261/2020</p> <p style="text-align: center;"><u>STEPS</u></p> <p>3. EX.12/2019 4. R.A.75/2019</p> <p style="text-align: center;"><u>NOTICE</u></p> <p>5. M.A.55/2021</p> <p style="text-align: center;"><u>EVIDENCE</u></p> <p>6. M.C.104/2020</p> <p style="text-align: center;"><u>ARGUMENTS</u></p> <p>7. M.C.205/2020</p> <p style="text-align: center;"><u>AWAIT MEDIATION REPORT</u></p> <p>8. M.C.163/2020</p>	<p style="text-align: center;"><u>EVIDENCE</u></p> <p>1. SC.25/2015 2. SC.105/2019 3. SC.179/2019 4. SC.141/2020</p> <p style="text-align: center;"><u>ARGUMENTS</u></p> <p>5. CRL.A.160/2018</p> <p style="text-align: center;"><u>APPEARANCE OF ACCUSED</u></p> <p>6. SC.243/2018 7. SC.107/2019 8. SC.225/2019</p> <p style="text-align: center;"><u>AWAIT TCR</u></p> <p>9. CRL.R.P.34/2020 10. CRL.A.1/2021 11. CRL.A.10/2021</p> <p style="text-align: center;"><u>AWAIT NOTICE</u></p> <p>12. CRL.A.109/2019</p>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
	<p style="text-align: center;"><u>ORDER</u></p> <p>13. CRL.MISC.1020/2021 14. CRL.MISC.1022/2021 15. CRL.MISC.1028/2021</p> <p style="text-align: center;"><u>CALL ON</u></p> <p>16. CRL.R.P.18/2020 17. SC.104/2021 18. SC.112/2021</p> <p style="text-align: center;"><u>CHARGE</u></p> <p>19. SC.40/2020</p> <p style="text-align: center;"><u>AWAIT REPORT</u></p> <p>20. SC.232/2019</p> <p style="text-align: center;"><u>FDT</u></p> <p>21. SC.306/2018 22. SC.213/2019 23. SC.123/2020 24. SC.18/2021</p> <p style="text-align: center;"><u>AWAIT ORDER</u></p> <p>25. SC.SC.20/2015</p> <p style="text-align: center;"><u>OBJECTIONS</u></p> <p>26. CRL.MISC.1037/2021 27. CRL.MISC.1039/2021 28. CRL.MISC.1041/2021</p> <p style="text-align: center;"><u>FURNISHING SURETY</u></p> <p>29. SC.120/2021</p> <p style="text-align: center;"><u>HEARING</u></p> <p>30. CL.MISC.1005/2021</p> <p style="text-align: center;"><u>STEPS</u></p> <p>31. CRL.A.42/2020</p> <p style="text-align: center;"><u>NOTICE</u></p> <p>32. CRL.A.16/2021</p>

(CHENNAPPA GOUDA)

VI Additional District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

**IN THE COURT OF G.S.PRASEELA KUMARI
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 12.07.2021**

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>Arguments:</u> 1) M.A. 23/204 2) R.A. 66/2015 3) R.A. 36/2016 4) R.A. 39/2016 5) R.A. 79/2016 6) R.A. 106/2016 7) R.A. 135/2017 8) R.A. 40/2018 9) P & SC 39/2019</p> <p><u>Evidence:</u> 10) SC 80/2013 11) SC 115/2013 12) SC 324/2013 13) SC 72/2014 14) SC 192/2014 15) SC 205/2014 16) SC 240/2014 17) SC 241/2014 18) SC 72/2015 19) SC 85/2015 20) SC 3/2015</p>	<p><u>Arguments:</u> 21) SC 50/2007 22) SC 114/2013 23) SC 306/2019</p> <p><u>Objection:</u> 24) SC 119/2021</p> <p><u>Appearance:</u> 25) EX 40/2021</p> <p><u>Charge:</u> 26) SC 64/2020</p> <p><u>HBC:</u> 27) SC 128/2020 28) SC 145/2020 29) SC 164/2020 30) SC 6/2021 31) SC 49/2021 32) SC 54/2021 33) SC 125/2021 34) SC 129/2021</p> <p><u>To hear:</u> 35) SC 137/2017 36) CrI.Misc. 1017/2021 37) CrI.Misc. 989/2021 38) CrI.Misc. 992/2021 39) CrI.Misc. 1027/2021</p> <p><u>Objection:</u> 40) CrI.Misc. 1032/2021</p>

Sd/-
VII Addl.District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

**CAUSE LIST OF VIII ADDL. DIST. & SESSIONS COURT,
BENGALURU RURAL DISTRICT, BENGALURU OF 12.07.2021**

MORNING SESSION

AFTERNOON SESSION

NOTICE

1 MVC 50/2021

AWAIT RECORDS

9 MA 84/2017

10 MA 25/2019

OBJECTION

1 Crl.M. 993/2021

2 Crl.M. 1019/2021

3 Crl.M. 1023/2021

ARGUMENTS

2 RA 178/2019

**TO STAMP DUTY AND
PENALTY**

4 Crl.M. 1031/2021

3 MISC 92/2019

11 EX 108/2020

5 Crl.M. 1040/2021

12 EX 109/2020

AWAIT LCR

4 RA 24/2017

JUDGMENT

6 RA 117/2018

EVIDENCE

13 SC 80/2014

CALL ON

14 SC 153/2015

5 FDP 17/2012

15 SC 51/2018

16 SC 94/2018

AWAIT NOTICE

17 SC 190/2018

6 MISC 145/2015

7 MA 146/2020

FDT

8 MISC 10/2021

18 SC 275/2018

**Cause List of IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.**

Dated: 12-07-2021.

Morning Session	
<u>Civil</u>	<u>Criminal</u>
1. AS 55/2019	10. SC 329/2019
2. AS 56/2019	11. Spl.C.8/2013
3. AS 58/2019	12. Spl.C.39/2015
4. AS 59/2019	13. SC 89/2016
5. AS 60/2019	14. Spl.C.148/2016
6. AS 62/2019	15. SC 327/2018
7. AS 66/2019	16. Spl.C.10/2018
8. RA 8/2004	17. SC 42/2021
9. RA 182/2019	18. SC 60/2018
	19. SC 80/2021
	20. SC 124/2018
	21. SC 137/2020
Afternoon Session	
<u>Civil</u>	<u>Criminal</u>
1. P & SC 12/2020	17. CrI.R.P.32/2015
2. RA 55/2020	18. CrI.A.5/2019
3. MA 32/2020	
4. Misc.51/2020	
5. G & WC 10/2021	
6. P & SC 25/2019	
7. MA 74/2020	
8. RA 78/2017	
9. RA 10/2018	
10. RA 144/2018	
11. RA 124/2020	
12. RA 154/2016	
13. RA 270/2020	
14. RA 271/2020	
15. RA 188/2017	
16. G & WC 9/2020	

Date : 09-07-2021.

Place : Bengaluru.

IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru

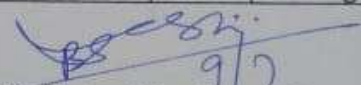
CAUSE LIST OF THE COURT OF SRI BASAVARAJ
CHENGTI
HON'BLE X ADDL. DISTRICT AND SESSIONS JUDGE
BENGALURU RURAL DISTRICT, BENGALURU
(DEDICATED COMMERCIAL COURT)

MORNING SESSION DATED : 12.07.2021

MORNING SESSION

AFTERNOON SESSION

Sl No.	Case No	Stage	Sl No.	Case No	Stage
1	Com OS 63/2020	Evidence	1	Com OS 168/2020	Hearing
2	Com OS 89/2020	Evidence	2	Com OS 170/2020	Hearing
3	Com OS 149/2020	Evidence	3	Com OS 222/2020	Hearing
4	Com OS 217/2020	Evidence	4	Com OS 5/2020	Hearing
5	Com OS 220/2020	Evidence	5	Com OS 113/2020	Hearing
6	Com OS 228/2020	Evidence	6	Com OS 374/2020	Hearing
7	Com OS 249/2020	Evidence	7	Com OS 197/2020	Hearing
8	Com OS 203/2020	Evidence	8	Com OS 386/2020	Hearing
9	Com OS 69/2020	Evidence	9	Com OS 408/2020	Hearing
10	Com OS 236/2020	Evidence	10	Com OS 410/2020	Hearing
11	Com OS 109/2020	Arguments	11	Com OS 346/2020	Hearing
12	Com OS 110/2020	Arguments	12	Com AA 9/2021	Hearing
13	Com OS 844/2021	Arguments	13	Com OS 98/2021	Hearing
14	Com OS 941/2021	Arguments	14	Com OS 115/2021	Hearing
15	Com EX 62/2021	Compliance	15	Com OS 135/2021	Hearing
16	Com EX 63/2021	Compliance	16	Com AA 3/2021	Hearing
17	Com OS 27/2020	Hearing	17	Com OS 190/2021	Hearing
18	Com OS 34/2020	Hearing	18	Com OS 590/2021	Hearing
19	Com OS 55/2020	Hearing	19	Com OS 774/2021	Hearing
20	Com OS 144/2020	Hearing	20	Com OS 776/2021	Hearing


X Addl. District and Sessions Judge,
BRD, Bengaluru

Note: The rest of the cases posted for the day will be assigned dates in CIS portal through bulk posting. The learned Advocates may ascertain the dates from CIS portal.

2. Matters posted for evidence will be taken up through VC, at request of concerned parties/Advocates.

<https://meet.jit.si/10adjrural>